

Development in the electronic industry?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) and (c). A number of State-of-the-art time bound projects have been initiated by the Government to bring the country to the forefront of certain selected high priority technologies in electronics. Some of these important projects/areas include: level computer aided design of LSI/VLSI circuits (microelectronics); knowledge based computer systems, advanced research in computer networking, parallel processing development, high performance competing applications, computer aided design and computer integrated manufacturing; digital TV, high voltage direct current (HVDC) technology; electronics materials; photonics/ photoelectronics development programme etc. A scheme has also been worked out to bring in private sector participation in the sponsored R&D activities of DOE in priority areas.

Bonded Labour

9211. SHRI DWARAKA NATH DAS:
Will the PRIME MINISTER be pleased to state:

(a) the number of bonded labour identified and rehabilitated upto March, 92, State/Union Territory-wise;

(b) the number of the bonded labour in each State and Union Territory who were liberated but reverted back; and

(c) the reasons for such reversion and the steps taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) A statement of the latest State-wise figures of bonded labour identified and rehabilitated is annexed.

(b) and (c). The details of banded labourers who were liberated but reverted back is not maintained.

STATEMENT

Sl. No.	Name of the State Governments	Number of Bonded Labour identified and rehabilitated upto March, 1991	
		Identified	Rehabilitated
1.	2	3	4
1	Andhra Pradesh	35810	25397
2.	Bihar	12525	11378
3.	Karnataka	68876	53835
4.	Madhya Pradesh	12535	11236
5.	Maharashtra	1382	1300
6.	Orissa	49913	46654

Sl. No.	Name of the State Governments	Number of Bonded Labour identified and rehabilitated upto March, 1991	
		Identified	Rehabilitated
1.	2	3	4
7.	Rajasthan	7300	7164
8.	Tamil Nadu	38347	38015
9.	Uttar Pradesh	27489	27048
10.	Gujarat	64	64
11	Haryana	544	21
12.	Kerala	823	823
Total:-		2,55,608	2,22,935

Industrial Production

9212. SHRI BHAWAN SHANKER RAWAT: Will the PRIME MINISTER be pleased to state:

(a) the total industrial production in the country during the year 1990-91; and

(b) the quantity produced out of it by heavy, medium, small and cottage industry, separately?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). According to the Report on the Annual Survey of Industries brought out by the Central Statistical Organisation, the total value of industrial production in the Registered Factory Sector for the latest available year, i.e., 1987-88 stood at Rs. 153973 crore out of which the share of large and medium sector was Rs. 119134 crore. The remaining amount of Rs. 34839 crore related to the small sector,

which, however, excluded most of the production in the cottage/village industries, the value of production of handicrafts as estimated by the Development Commissioner, Handicrafts, amounted to Rs. 11325 crore in 1990-91, while the estimated value of production of khadi and village industries was Rs. 2280 crore in 1990-91.

Industrial Licences to Assam

9213. SHRI PROBIN DEKA: Will the PRIME MINISTER be pleased to state:

(a) the number of applications received by the Union Government for setting up of Industries in Assam during each of the last three years;

(b) the number of applications approved and the number of applications rejected during the period;

(c) the reasons for not giving approval to